NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER

: CP/81/2017

NAME OF THE APPLICANT

: UNIVERSAL PHARMACEUTICALS PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION .

SIGNATURE

REPRESENTATION BY WHOM

K.RAMELAMY C.V.MOHAN KUMAR

Country dos Pretitioner

ORDER

Counsel for petitioner present. The matter is adjourned for hearing submissions in respect of the observations made by the Regional Director. Put up on 30.11.2017.

-8d-S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

-sel-

bc